

ITEM NO.19

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 55/2022

LOKESHWAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 26-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr Sunny Dagar, Adv.
Nishesh Sharma, AOR

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Ms Harshita Raghuvanshi, Adv.
Mr. Sadashiv, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent nos. 1 and 2 are duly represented.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

Parties may file additional documents in the meanwhile upon
due service.

AVANI PAL SINGH
Registrar